

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.31/2023, IA No.36/2023, IA No.48/2023, IA No.230/2023 &
IA No.231/2023 IN CP (IB) No.228/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ARYSTA LIFE SCIENCE INDIA LTD V/S COROMANDAL AGRICO PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 17th May, 2024.

**-Sd-
(Court Officer)**

23rd April, 2024

*Avaneesh Kumar Singh
(Stenographer)*